

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 02.04.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/374/2024 in Company Petition IB/260/2022
NAME OF THE COMPANY	GVK Power & Infrastructure Ltd
NAME OF THE PETITIONER(S)	ICICI Bank Ltd
NAME OF THE RESPONDENT(S)	GVK Power & Infrastructure Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/374/2024

Present: Ld. Counsel Mr. Krish Karla for the Applicant.

Ld. Senior Counsel Mr. Vivek Reddy for the Respondent.

Ld. Counsel for the Corporate Debtor prays for an adjournment as the Senior Counsel is not available today. Prayer is allowed. Keeping in view the request made by the Ld. Counsel for the Corporate Debtor that **matter was adjourned to 24.04.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)